

Central Administrative Tribunal, Principal Bench

Original Application No.314 of 2000

New Delhi, this the 21st day of March, 2000

(3)

Hon'ble Mr.Justice Ashok Agarwal Chairman
Hon'ble Mr.V.K.Majotra, Member (Admnv)

Dev Prakash Sharma, S/o Sh. Ganga Prasad
Sharma, R/o 2815/23,Gali No. 17, Block-9,
Kailash Nagar, Gandhi Nagar, Delhi. - Applicant
(By proxy counsel Shri Deepak Verma)

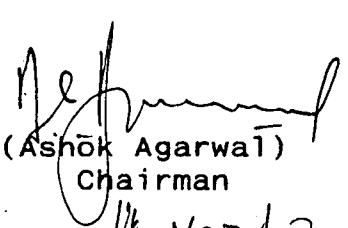
Versus

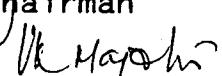
1. Commissionr of Police, Police Headquarter,
I.P.Estate, New Delhi.
2. Dy. Commissioner of Police, Iind Bn. DAP
Kingsway Camp, Delhi. -Respondents
(By Parvi Offficer SI Rameshwar Nath,departmental
representative)

O R D E R (Oral)

By Justice Ashok Agarwal, Chairman.-

SI Rameshwar Nath, Parvi Officer has appeared
on behalf of the official respondents. He makes a
statement that in compliance with the interim order
passed on 16th February,2000, the applicant has been
permitted to appear for the written test held on 27th
February,2000. He makes a further statement that if the
applicant is successful in the written test he will be
called for interview. Since he has already passed the
physical test, he will not be required to submit himself
once again for the same. In the circumstances we find
that the present OA has worked itself out. No further
orders are, therefore, required to be passed. The
present OA in the circumstances is disposed of. No
order as to costs.


(Ashok Agarwal)
Chairman


(V.K.Majotra)
Member (Admnv)